

Name of the corporate debtor: KUTE SONS FRESH DAIRY PRIVATE LIMITED;  
 Date of commencement of CIRP: 26 June 2025; List of Creditors as on: 20 January 2026

List of operational creditors (Governement Dues) (Amount in ₹)											
Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	Department of GST Government of Maharashtra, Ahilyanagar	09-07-2025	12,36,45,819	12,36,45,819	Unsecured	No	-	-	-	-	
2	Employees State Corporation, Sub regional Office, Nasik	09-07-2025	15,32,214	15,32,214	Unsecured	No	-	-	-	-	
3	Regional Provident Fund Commissioner-I Employee Provident Fund Organisation-Regional office, Nasik	18-07-2025	97,19,534	97,19,534	Unsecured	No	-	-	-	-	
4	Assistant Commissioner of Income Tax, Central Circle 1 (1), Pune	27-11-2025	19,44,49,130	-	Unsecured	No	-	-	-	-	The RP has categorised the claim as acceptable and after approval from the CoC. The RP Shall file an application before NCLT for condonation in delay of claims
<b>Total</b>			<b>32,93,46,697</b>	<b>13,48,97,567</b>		-	-	-	-	-	-